Title: *Request the settle the issues/demands of the Damodar Valley Bastuhara Sangram Samity (DVBSS) with Damodar Valley Corporation (DVC)

SHRI BIR SINGH MAHATO (PURULIA): Sir, Damodar Valley Bastuhara Sangram Samity is on *dhama* from 4th November, 2000 at Maithan in Dhanbad District of Jharkhand station. This DVBSS is an organisation of the displaced persons of Maithan and Panchet Reservoir Area.

They have submitted the Charter of Demands. Their first demand is that in the Displaced Panel of 1978, the dependants of those who crossed the age of 40 years should be given appointments in their place, and 1978 panel should be completed within six months.

Their second main demand is that 1992 Recasted Displaced Panel should be verified with their land record immediately.

Sir, their third and most important demand is that the unused DVC land should be allotted among the displaced and local persons for shops and business purposes immediately.

So, Sir, I request the Government authorities to kindly sit with the DVC and settle this issue so that the demands of the this organisation, which are long pending now, are met as early as possible.